

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

**IA No.368/2020, 555/2020 & 79/2021
IN
CP (IB) No.136/Chd/Pb/2017
(Admitted matter)**

**Under Sections 19, 42 & 60 (5) of the
Insolvency and Bankruptcy Code,
2016.**

In the matter of:

UCO Bank.

....Petitioner-Financial Creditor.

Versus

Oswal Spinning & Weaving Mills Ltd.

....Respondent-Corporate Debtor.

The Hon'ble Member (Judicial) is on leave, hence the
matter is adjourned to 28.04.2021.

Sd/-
Court Officer.

March 12, 2021
AK